

**BEFORE THE NATIONAL GREEN TRIBUNAL,**

**WESTERN ZONE BENCH PUNE**

**ORIGINAL APPLICATION NO. 60 OF 2019 (WZ)**

Ganesh Dadarao Anasane

... Applicant

Versus.

Amravati Municipal Corporation & Ors.

... Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 1 IN**  
**TERMS OF THE ORDER DATED 20.09.2021 PASSED BY THIS HON'BLE**  
**TRIBUNAL**

**PAPER BOOK**

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**ADVOCATES FOR RESPONDENT NO. 1**

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DATE: 29.11.2021  
PLACE: PUNE

SANGRAMSINGH R. BHONSLE, SAMRIDHI S. JAIN,  
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**BEFORE THE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH PUNE  
ORIGINAL APPLICATION NO. 60 OF 2019 (WZ)**

Ganesh Dadarao Anasane

...Petitioner

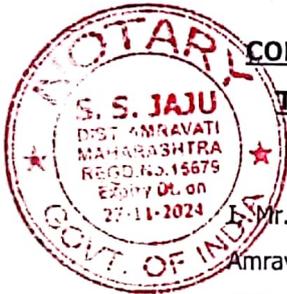
N.R.S. No. 1/5200/2021

V.

dt. 20.11.2021

Amravati Municipal Corporation & Ors.

...Respondents



**COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 IN  
TERMS OF THE ORDER DATED 20.09.2021 PASSED BY THIS  
HON'BLE TRIBUNAL**

Mr. Shrikant Ishwarsingh Chauhan, Age: 34 Years, Occupation: Law Officer, Amravati Municipal Corporation, Having Office At: Rajkamal Chowkh, Amravati 444 603, District: Amravati, Maharashtra, do hereby state on solemn affirmation as:

**NOTARY**

That, I am the Authorized Representative of the Respondent No. 1 i.e. Amravati Municipal Corporation and as such, well versed with the facts and circumstances arising in the present O.A. No. 60 of 2019 (WZ) and therefore competent to swear the present affidavit on behalf of the Respondent No. 1 before this Hon'ble Tribunal.

2. The Hon'ble Tribunal considered the OA No. 60 of 2019 as filed by the Applicant on 20.09.2021 and after hearing the rival contentions and the material placed on record was pleased to direct:
  - A. The Respondent No. 1 to file an Additional Affidavit of Compliance with regards to the Bio-remediation and Bio-mining through scientific reclamation of the Sukali Dumping Site for Legacy Waste.
  - B. An additional Affidavit of Compliance enumerating the action of the Respondent No. 1 adhering to the timelines mentioned in the Compliance Affidavit dated 12.05.2021 with regards to the erection of the Municipal Solid Waste Management Plants within the jurisdiction of the Respondent No. 1.

**SWAPNIL S. JAJU**  
NOTARY ADVOCATE  
Amravati (M.S.) India  
Reg.No. 15679

3. In pursuance of the order passed by this Hon'ble Tribunal dated 20.09.2021, the Respondent No. 1 vide the present Affidavit is bringing on record the steps undertaken by the Respondent No. 1 with regards to the Bio-remediation and Bio-mining of the Legacy Waste at the Sukali Dumping Ground and the Municipal Solid Waste Management undertaken by the Respondent No. 1. The present affidavit as filed by the Respondent No. 1 is in furtherance of the Affidavit dated 12.05.2021 and in pursuance of the order dated 20.09.2021 as passed by this Hon'ble Tribunal and therefore, the Respondent No. 1 seeks liberty of this Hon'ble Tribunal to not repeat the contentions of the Affidavit dated 12.05.2021 in the present Affidavit for the sake of convenience and brevity. However, the Respondent No. 1 may be also permitted to rely on the contentions raised in the Affidavit dated 12.05.2021, if need be.

4. Compliance of the Order dated 20.09.2021 passed by this Hon'ble Tribunal in OA No. 60 of 2019:



**Compliance with regards to the Bio-remediation and Bio-mining through scientific reclamation of the Sukali Dumping Site for Legacy Waste:**

i. The Respondent No. 1 in its affidavit dated 12.05.2021 had stated that in October 2020, a total quantity of Legacy Waste of 4,37,070.31 m<sup>3</sup> was observed at the Sukali Dumping Ground. However, in the inspection that was conducted at the Sukali dumping Site on 23.12.2020, 1,44,467 m<sup>3</sup> of Legacy Waste had been cleared within the area of 3.28 Ha. For the balance quantity of 3,65,050 m<sup>3</sup> of Legacy Waste, the Respondent was to float a tender for the purpose of Bio-remediation and Bio-mining through scientific reclamation of Legacy Waste. Originally, the Respondent No. 1 Corporation, on 12.03.2021 had issued a E-tender notice bearing no. AMC/CE/SWMTEN/51-2021 for selection of a contractor for the work of "Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot, Amravati". However, since the Respondent No. 1 received no bids for the E-tenders dated 12.03.2021, the Respondent No. 1 commenced with its process for appointing of a PMC who would assist the Respondent No. 1 in overcoming the technical issues for Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot, Amravati.

  
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 Reg. No. 15679

ii. In the Affidavit dated 12.05.2021, the Respondent No. 1 Corporation was to appoint the PMC and therefore, floated a E-tender Notice bearing No. AMC/CE/189/2021 dated 28.04.2021 calling for proposals for empanelment of the Project Monitoring Consultancy for the preparation of the Master Plan, DPR and SWM Project of the Respondent No.1 Corporation. In terms of the E-tender Notice dated 28.04.2021, the Respondent No. 1 Corporation on 16.07.2021 passed a Standing Resolution of the Respondent No. 1 bearing AMC No. 44. In furtherance thereof the Respondent No. 1 on 27.07.2021 entered into an Agreement with the Project Management Consultancy viz. R.K. Associates. Thereafter, on 12.08.2021 the Respondent No. 1 appointed R.K. Associates as the Project Management consultancy for the preparation of Master Plan, DPR of Bio-Mining of Legacy Waste at the Sukali Compost Depot in Amravati Municipal Corporation. In terms of the Work Order dated 12.08.2021, the PMC was to prepare a Project Feasibility Report, Master Plan and Preparation DPR including Survey, estimation, cost analysis as per Swachh Bharat Mission for execution of Bio-mining of the Legacy Waste at the Sukali Compost Depot.

A copy of the Work Order dated 12.08.2021 issued to R.K. Associates is enclosed herewith as **ANNEXURE R-1**.

iii. In terms of the Total Station Survey report conducted by the PMC on 03.09.2021, the Respondent No. 1 prepared a Revised Detailed Project Report for conducting Bio-remediation and Bio-mining of Legacy Waste at Sukali Compost Depot for Solid Waste Management in the Respondent No. 1 Corporation. The copy of the Revised Detailed Project Report submitted to the Urban Development Department, Government of Maharashtra under the Swachh Maharashtra Mission. In terms of the Total Station Survey conducted by the PMC on behalf of the Respondent No. 1, 6.5 Ha of total area is under the Legacy Waste with a total quantity of 4,51,580 m<sup>3</sup> of Legacy Waste. About 4,03,595 m<sup>3</sup> of Legacy Waste is on the right side of the Akoli Rind Road admeasuring 4.92 Ha and about 47,985 m<sup>3</sup> of Legacy Waste is on the left side of the Akoli Rind Road admeasuring 1.63 Ha. An area of about 3.25 Ha has been cleaned and recovered.

A copy of the Revised Detailed Project Report dated September 2021 is enclosed herewith as **ANNEXURE R-2**.

iv. The Revised Detailed Project Report was submitted to Maharashtra Jivan Pradhikaran by the Respondent No. 1 Corporation in October 2021 for obtaining its Technical Sanction. The Maharashtra Jivan Pradhikaran accorded its Technical Sanction to the Bio-remediation and Bio-mining project of the



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Respondent No. 1 with regards to the Legacy Waste at the Sukali Dumping Ground on 03.11.2021. Simultaneously, the Respondent No. 1 Corporation has also sent the same proposal for its Administrative Approval to the Principal Secretary, Urban Development Department, Government of Maharashtra. The Respondent No. 1 is awaiting the Administrative Approval from the Principal Secretary, Urban Development Department, Government of Maharashtra.

- v. Be that as it may, the Respondent No. 1 being conscious of its statutory obligation under the Solid Waste Management Rules, 2016 has floated an E-tender Notice bearing No. AMC/PWD/CE/NIT/110/2021 dated 14.10.2021 for selection of a contractor for a work of Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and scientific Rejects Disposal, Sukali Compost Depot, Phase-II, Amravati. A schedule of the E-tender Notice dated 14.10.2021 was as follows:

Event	Date	Time	Web-Link/Venue
Start of Bid Download	14.10.2021	05:03 pm	<a href="http://www.mahatenders.gov.in">www.mahatenders.gov.in</a>
Pre bid meeting	26.10.2021	12:00 pm	At Conference Hall, Amravati Municipal Corporation, Amravati.
End Date of online & physical bid submission	09.11.2021	04:00 pm	Online Submission- <a href="http://www.mahatenders.gov.in">www.mahatenders.gov.in</a> Physical Submission- At Deputy Municipal Commissioner Office, Amravati Municipal Corporation, Rajkamal Chowk, Dist- Amravati.
Technical bid Opening	10.11.2021	04:00 pm	Amravati Municipal Corporation, Amravati.

A copy of the E-tender Notice bearing No. AMC/PWD/CE/NIT/110/2021 dated 14.10.2021 for selection of a contractor for a work of Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot, Phase-II, Amravati is enclosed herewith as **ANNEXURE R-3.**



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*[Signature]*  
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- vi. It is submitted that, in pursuance of the E-tender notice dated 14.10.2021, the Respondent No. 1 received 3 bids from M/s Janadhar Sevabhavi Sanstha in JV with M/s Royal Western Projects, Pune, M/s Vishweshwara Hydrotech Pvt. Ltd. Nagpur and National federation of Farmers Procurement processing and retailing Co-operatives of India Ltd (NACOF), Bhopal. Pune. Out of the 3 bidders, M/s Janadhar Sevabhavi Sanstha in JV with M/s Royal Western Projects, Pune, was technically disqualified. Since, only 2 bidders were left, for the purpose of fair competition the Respondent No. 1 Corporation had recalled its tender dated 14.10.2021 and on 12.11.2021 vide the e-tender notice bearing No. AMC/PWD/CE/NIT/113/2021 has issued a fresh tender for Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and scientific Rejects Disposal, Sukali Compost Depot, Phase-II, Amravati. The schedule of the E-tender Notice dated 12.11.2021 was as follows:

Event	Date	Time	Web-Link/Venue
Start of Bid Download	12.11.2021	06:00 pm	<a href="http://www.mahatenders.gov.in">www.mahatenders.gov.in</a>
Pre bid meeting	NA	NA	NA (As the same was conducted during the previous tender)
End Date of online & physical bid submission	22.11.2021	04:00 pm	Online Submission- <a href="http://www.mahatenders.gov.in">www.mahatenders.gov.in</a> Physical Submission- At Deputy Municipal Commissioner Office, Amravati Municipal Corporation, Rajkamal Chowk, Dist- Amravati.
Technical bid Opening	23.11.2021	04:00 pm	Amravati Municipal Corporation, Amravati.

A copy of the E-tender Notice bearing No. AMC/PWD/CE/NIT/113/2021 dated 12.11.2021 for selection of a contractor for a work of Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot, Phase-II, Amravati is enclosed herewith as **ANNEXURE R-4.**

  
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vii. However, since there were communal riots in the City of Amravati, the Respondent No. 1 issued a corrigendum dated 22.11.2021 by which the date for submission of the bid was extended to 24.11.2021 and the bid opening date was further extended to 25.11.2021.

A copy of the corrigendum dated 22.11.2021 issued by the Respondent No. 1 Corporation is enclosed herewith as **ANNEXURE R-5**.

viii. In pursuance of the E-tender Notice dated 12.11.2021, the Respondent no. 1 Corporation has received 5 bids for the Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot, Phase-II, Amravati. The bids are currently under Technical Scrutiny and shall be scrutinized by 30.11.2021. Thereafter, the bids shall be placed for Financial Scrutiny and shall be scrutinized by 03.12.2021. Thereafter, the successful bids shall be placed before the Standing Committee of the Respondent No. 1 Corporation with the prior approval of the Ld. Commissioner for according its approval for entering into an agreement with the successful bidder on or before 21.12.2021. Once the agreement has been executed, the Respondent No. 1 shall issue a Work Order to the successful bidder on or before 26.12.2021. On the issuance of the Work Order, the Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and scientific Rejects Disposal, Sukali Compost Depot, Phase-II, Amravati shall commission from 15.01.2022. The Respondent No. 1 undertakes that on the commissioning of project, the Respondent No. 1 shall complete the Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot, Phase-II, Amravati within 12 months i.e. on or before 15.01.2023.

ix. The Respondent No. 1 has adopted the following methodology for the Bio-remediation and Bio-mining which is reproduced herein below from the Revised DPR of September 2021:

*"1.5 Proposed Methodology for conducting bio-remediation and bio-mining of legacy waste at Sukali Compost Depot.*

*Bioremediation and bio-mining of existing and proposed legacy waste is being conducted as per the SWM Rules 2016 and CPCB Guidelines for the disposal of legacy waste 2019.*

*Following is the proposed methodology for conducting bio-remediation and bio-mining of legacy waste in Sukhali compost depot Amravati*

**Proposed Technology for Bio-remediation and Bio-mining**

1. Mechanical excavators for formation of trenches and spreading of bio-culture for bio-remediation
2. Mobile Trommel screens with screen size of 25 mm.
3. Static Trommel screen of 4 mm screen size for blo solids.
4. Shredder for dry waste- RDF and bailing machine if required.



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 Amravati (M.S.) India  
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Methodology for For Bio-remediation and Bio-mining

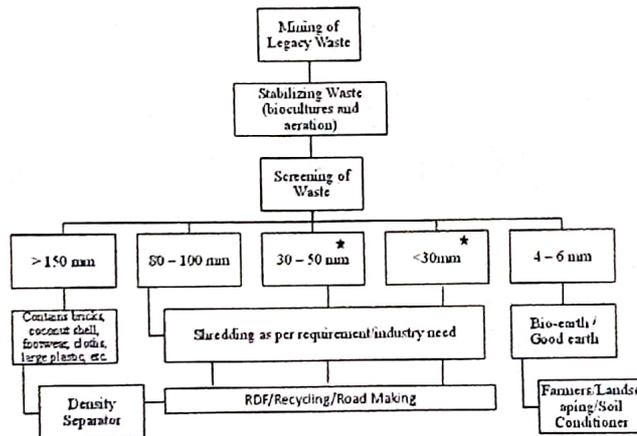
1. Phasing for conducting biomining of legacy.
2. Planning for procurement of man power and machines.
3. Conducting survey and investigations for dump site prior to commencement of works.
4. Conducting total station survey and demarcation of site for legacy waste.
5. Conducting environmental baseline survey and characterization of waste for all sites.
6. Submission of phasewise plan for respective town for conducting bio-mining.
7. Identification of nearby cement factories for RDF supply.
8. Discussion with ULB officials and nearby farmers for supply of bio-solids.
9. Deployment of machineries in phased manner- Mobile trommel machines, static screens, Shredder.
10. MoU with nearby cement factories.
11. Execution of works as per the phasewise plan.
12. Conducting bio-remediation with formation of trenches and spreading of bio-culture.
13. Screening of settled material through trammels.
14. Shredding for dry material and packing.
15. Provisions for bio solids with supply to farmers and stacking of inert material in dedicated space.
16. Fresh waste daily coming on site shall be stacked at demarcated locations on site and will be further processed after construction of fresh waste plant of capacity 200 TPD

**CPCB Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste) published in Feb, 2019 shall be followed during the execution of works.**

Trenching method for bio-mining is proposed to be adopted for biomining process. JCBs will be deployed to dig 2-2.5 meter deep trenches downwards from the top of a legacy waste heap at 1.5 to 2 meter intervals. The uppermost layers will be converted into in-situ wind-rows. Mist-spray the waste lightly with bio-cultures will be sprayed to control odour and get the decomposing microbes dispersed into the waste. These slices will be brought down to form terraces and turn one aerated windrow onto another weekly before repeating the process until almost ground level is reached. Screening will be commissioned when waste moisture is low enough. Following diagram provides overview of bio-remediation and bio-mining of legacy waste.



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The above methodology is tentative; during the execution changes will be done as per the actual requirement.

**Utilization of recovered material from legacy waste**

Biomining will recover plastics, metals, cloths etc which can be used for refuse derive fuel (RDF). RDF can be supplied nearest industries using solid fuel such as cement industries or power plants. Plastic to be supplied to nearest bitumen hot-mix plants and also ULB tenders will specify Plastic Roads in road tenders to ensure offtake of the thin-film plastic fractions.

Integration with kabadiwalas within the local body to see who will be willing to pick up or accept which items. storage sheds will be provided for use by waste-picker groups or kabadiwalas. Transporters will be identified who can transport different fractions out on their return trips for inert material which can be used as earth filling for road constructions.

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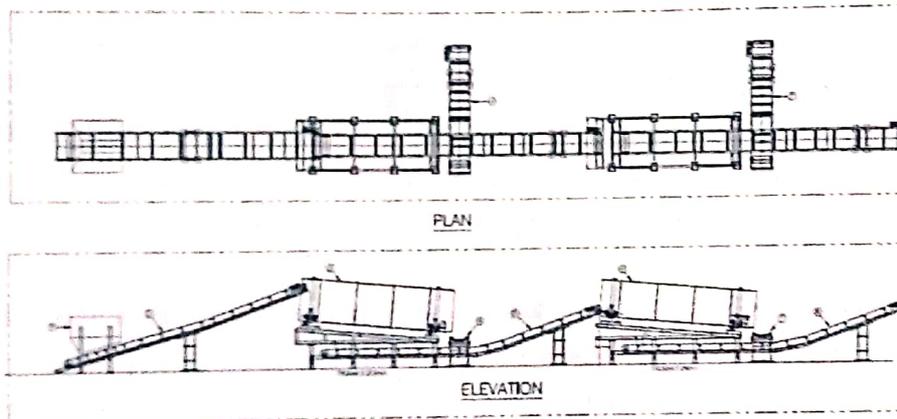
1. Particles less than 4-6 mm can be used as bio-solids or soil conditioners to be mixed with soil for farming purpose.
2. Inert material will be utilized as earth filling in road construction and filling in low lying area. Part of the inert material stacked at site will be disposed in sanitary landfill site once it is constructed after area reclamation.
3. Following diagram provides the schematic representation of utilization of recovered material from legacy waste.



**OTARY**

The above methodology is tentative; during the execution changes will be done as per the actual requirement.

Figure Error! No text of specified style in document.-1 : tentative layout of trommel screening machine for bio-mining



- TROMMEL Ø25mm
- (1) FEED HOPPER
  - (2) INLET CONVEYOR
  - (3) TROMMEL Ø25mm
  - (4) REJECT CONVEYOR

- TROMMEL Ø4mm
- (5) COLLETED FEED CONVEYOR
  - (6) TROMMEL Ø4mm
  - (7) REJECT CONVEYOR
  - (8) FINISH MATERIAL CONVEYOR

Typical plan and section for trommel to be used for bio-mining of legacy waste. The plan is tentative; actual plant details will be provided during execution on actual requirement.

**SWAPNIL S. JAJU**  
 NOTARY ADVOCATE  
 Amravati (M.S.) India  
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**B. Compliance enumerating the action of the Respondent No. 1 adhering to the timelines mentioned in the Compliance Affidavit dated 12.05.2021 with regards to the erection of the Municipal Solid Waste Management Plants within the jurisdiction of the Respondent No. 1:**

**i. Sukali Dumping Ground MSW Processing Plant having capacity of 200 TPD:**

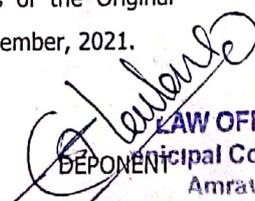
- a. In terms of the Affidavit dated 12.05.2021, the Respondent No. 1 had contended that the Building Foundation of the MRF Shade at Sukali had been completed. The Civil Work of the Windrow Platform and tipping area had also been completed. However, due to a lockdown imposed by the District Collector of Amravati on 21.02.2021, the Civil Work of the MRF Shade and Leachate Collection Chamber had not been completed. However, as on date the Civil Work of the MRF Shade has been completed in October 2021. The Leachate Collection Chamber is currently under construction and shall be completed by 30.12.2021. The Leachate Collection Chamber has no bearings on the commissioning of the project. The machinery have now been installed in the three sections of the MRF Shade viz. Pre-sorting Section, Preparatory Section and Finishing Section. The trial runs of the Sukali MSW Plant of 200 TPD have already commenced and the Respondent No. 1 undertakes to commission the MSW Plant of 200 TPD at Sukali on or before 05.12.2021 upon successful completion of the trial run.

A copy of the photographs of the machinery conducting the trial run at the Sukali MSW Plant are enclosed herewith as **ANNEXURE R-6**.

- ii. Akoli Ring Road Dumping Ground MSW Processing Plant having capacity of 100 TPD is already commissioned and is already under operation.**

Whatever stated herein above is true and correct to the best of my knowledge and belief and nothing material has been concealed there from. Also, the Annexures enclosed herewith this Affidavit are true copies of the Original Documents. Solemnly affirmed at Amravati on 29<sup>th</sup> day of November, 2021.

  
**WAPNIL S. JAJU**  
 NOTARY ADVOCATE  
 Amravati (M.S.) India  
 Reg.No. 15679

  
**LAW OFFICER**  
 DEPARTMENT  
 Municipal Corporation  
 Amravati

**VERIFICATION & AFFIRMATION**

I, **Shrikant Ishwarsingh Chauhan**, aged 36 years, Occu. Service, R/o. Amravati, Tq. & Dist. Amravati, Law officer, Amravati Municipal Corporation do hereby verify that the contents of paras above are true to my personal knowledge and information received and believed by me to be true and correct. Hence, I have verified and signed this at Amravati, on 29<sup>th</sup> Day of November, 2021.

*I know and Identify the deponent above named*

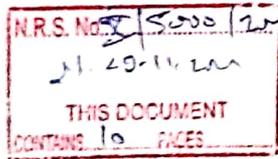
*Shrikant Chauhan*  
Deponent  
**LAW OFFICER**  
Municipal Corporation  
Amravati



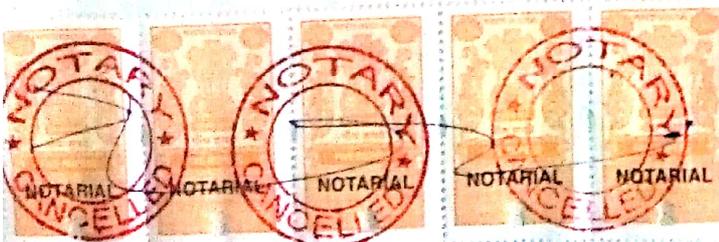
**NOTARY**

I do swear in the name of God solemnly affirm that This is my name and signature (in blue ink) and the contents of this affidavit are true and correct.

*Shrikant Chauhan*  
Signature of deponent After Attestation  
Signature of Notary



**SWAPNIL S. JAJU**  
NOTARY ADVOCATE  
Amravati (M.S.) India  
Reg. No. 15679





Amravati, Municipal Corporation, Amravati.  
**Sanitation Department**

ANNEXURE R-1  
1156

Fax: 0721-2673950

website: <http://www.amtcorp.org>

E-Mail Id: [amravaticorporation@yahoo.in](mailto:amravaticorporation@yahoo.in);  
[sanitationdepartment.amc@gmail.com](mailto:sanitationdepartment.amc@gmail.com)

No./AMC/Sani.Dept./1110/2021

Dt. 12/08/2021

**Work Order -1**

To,

R.K. Associates,  
T-21/2, STPI, MIDC,  
Chikhalthana,  
Aurangabad,  
Maharashtra, - 431120.

**Subject: - Project Management Consultancy for Preparation of Master Plan, DPR and execution of biomining of legacy waste at sukali Compost depot in Amravati Municipal Corporation.**

**Reference: - 1. Standing Resolution of Amc No. 44 Dated – 16/07/2021  
2. Agreement between PMC and AMC on dated – 27/07/2021.  
3. Empanelment main work order No/Amc/Sani. Dept/ 1048/2021 dated - 4/08/2021**

As per above subject mentioned, you are appointed as Project Management Consultancy for Preparation of Master Plan, DPR of biomining of legacy waste at sukali Compost depot in Amravati Municipal Corporation. As standing resolution and validated on dated – 27/07/21

- Rate quoted for Services as a PMC are 0.75 % including all standered taxes such as GST....etc on said DPR cost.
- Location – Sukali Compost depot in Amravati Municipal Corporation.
- Working department – Sanitation Department, Amravati Municipal Corporation.
- Work order Duration – Upto final bill approval of said work.

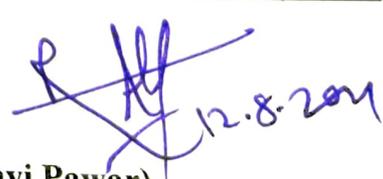
**Terms and Conditions: -**

1. As per order given to PMC for respective project Feasibility Report, Master plan and preparation DPR including survey, estimation, cost analysis as per Swachh Bharat Mission of said project.
2. Take all approval from competent authority like state government / central govt./ NEERI/MPCB ...etc whenever required.
3. PMC must take technical approval from Maharashtra Jeevan Pradhikaran, Amravati region for prepared DPR.
4. PMC must take fund availability approval from concern state government authorities for prepared DPR.
5. PMC should prepare tender documents for said project and take approval from competent authorities.
6. Preparation of NIT and detailed tender documents and preparation of CSD of pre-bid meetings and follow procedure of tenders.
7. Coordination with AMC officials for tendering process, scrutiny of documents, bid evaluation and award of contract.
8. Drafting of concession agreements, annexure and schedules for project execution.

9. Review and validation of project execution time schedules, licensing, permitting and statutory requirements.
10. Technical Reports and Financial evaluation of contract obligations and interpretations / consolidation regarding project obligations.
11. Periodic supervision on said project works in progress at site location as per tender.
12. PMC must be a part of technical committee / Tender Evaluation Committee including site visits and inspection of plant machinery equipments as and when required.
13. PMC must help in liasioning and coordination as well as presentations before the concerned authorities and manage all visits with competent authority and delegations for said projects.
14. Update on cost estimates /possible savings /cost over runs and modifications / rectifications if any.
15. If appointed contractor is not following barchart of execution of work then PMC must sugest panelty or issue notice to said contractor through DyMC/AMC and witness of trial runs, processing treatments, technological appropriateness and capacity validation of said projects.
16. PMC must share of examples of good practices from other ULBs.
17. In case of legitimacy / appeal PMC will assist in all stage technically.
18. PMC must be submit weekly report and running bill of appointed contractor, with all required checks/verification of documents as per MSW- 2016 guideline.
19. PMC shall work for all components covered under "Swachha Maharashtra Abhiyan" on rate stipulated in said agreement.

**Mode of payment –**

S. No	Stages of report	% of total payment
1.	Submission of final DPR with technical approval from MJP, Amravati in hard copy and soft copy.	10%
2.	On approval of report from State High Power Committee	10%
3.	On release of 1st installment from Govt. of India or State Govt.	10%
4.	At the end of 30% works. 1 <sup>st</sup> mile stone	10%
5.	On release of 2nd installment from Govt. of India or State Govt.	10%
6.	At the end of 50% works.	10%
7.	At the end of 75% works.	10%
8.	At the end of 90% works.	10%
9.	At the completion of work	20%
	<b>Sum</b>	<b>100%</b>

  
(Ravi Pawar)

Dy. Commissioner (Gen.)  
Amravti, Municipal Corporation, Amravati.

Copy To,

1. Hon'ble Municipal Commissionar, Amc, for kind information.
2. Head of Sanitation department, Amc, for further working prosses as per term and condnions mentioned in agreement.

  
-TRUE COPY-

**REVISED DETAILED PROJECT REPORT**  
**For Conducting Bio-remediation and Bio - mining of Legacy**  
**Waste at Sukali Compost Depot for Solid Waste Management in**  
**Amravati Municipal Corporation,**  
**Amravati, Maharashtra-444601**

**Submitted To:****Swachh Maharashtra Mission**

Maharashtra Urban Development Mission

C/O MUINFRA, Ground Floor, CR-2

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Mumbai- 400 021

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**Submitted by :****Amravati Municipal Corporation,**

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SEPT-2021

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## 1. Introduction to the Project

### 1.1.1 Estimation of quantity of Old Dumped Waste in approved DPR:

Existing dump site for Solid waste Amravati is situated in Sukhali Compost depot. During the preparation of DPR quantity of old dump waste calculated based on discussions with ULB officials and site visit. It was observed that 80 % of disposal site was covered with existing waste having average length of 321.82 m, width of 200m. and height of 2.05m. The quantity of waste dumped in this dumpsite was derived about 131945 Cum (i.e. 64257.02 tones considering bulk density 0.48 MT/Cum).

### 1.2 Background of Bio-remediation and Bio-mining of Legacy Waste at Sukhali Compost Depot

Government of Maharashtra through Swachha Maharashtra Mission as nodal agency for SBM prepared DPR for Solid Waste Management, Amravati Municipal Corporation. As part of DPR it was proposed to conduct bioremediation and biomining of legacy waste at Sukhali Compost depot. During the preparation of DPR quantity of old dump waste calculated based on discussions with ULB officials and site visit.

For implementation of approved DPR, Amravati Municipal Corporation issued model RFP as instructed by UD, Govt of Maharashtra, for conducting bioremediation and biomining of legacy waste at Sukhali compost depot.

AMC appointed Contractor M/s Sadguru Bagadebaba Enterprises in JV with M/s P.H. Jadhav for bioremediation and biomining of legacy waste at Sukhali compost depot. Contractor was appointed in Sept 2019.

As per the scope of work total station survey was conducted in Oct 2019 for existing dump site of Sukhali Compost Depot. At the time of execution, as per the quantity survey report, it was observed that actual quantity of legacy waste is 4.0 Lakh Cum under the area of 6.5 Ha (As per Oct-2019 survey) which was significantly more than approved quantity of DPR as 131945 Cum. Based on the actual quantity; area under legacy waste of approved quantity of 131945 Cum was earmarked as 3.1 Ha.

Contractor has completed the bioremediation and biomining of legacy waste for the approved DPR quantity with area reclamation of 3.28 Ha in Dec-2020.

At present, the construction of the 200 TPD processing treatment plant with windrow composting at Sukhali Compost Depot is in progress on the part of cleaned area. The construction of 100 TPD processing and treatment plant at Akoli site is completed and plant is in operation since Aug-2021.

However, due to non-availability alternate site and ongoing construction works of processing treatment plant at Sukhali Compost depot; part of the fresh waste is processed and treated at Akoli Site **while other part being dumped on daily basis at Sukhali Compost Depot.**

As per approved DPR; it is proposed to construction 200 TPD processing, treatment plant with RDF and windrow composting, Sanitary Landfill Site and Biomethanization plant at the Sukhali compost depot. To implement all components of approved DPR and comply the SWM rules 2016; total 8.5 Ha land is required including SLF construction.

Hence, in order to clean the entire site of legacy waste and thereby to reclaim the site for proposed construction of processing, treatment plant, sanitary landfill site and Biogas plant; Hon'ble Commissioner AMC instructed to prepare revised DPR and send request proposal for Urban Development Department Govt of Maharashtra.

Survey conducted in Oct-2020 for revised DPR of remaining quantity of Bioremediation and Bio-mining of legacy waste which was 3.65 Lakh Cum. Revised DPR with cost of Rs 15.53 Cr was prepared and technical sanction was taken from Maharashtra Jeevan Pradhikaran 18/02/2021. Also DPR sent for Urban Development Department, Govt of Maharashtra dated on 25/09/2020, 24/11/2020, 22/02/2021 and 27/04/2021. Approval is still awaited from UD, Govt of Maharashtra. Due to ongoing NGT issue, it was very urgent to conduct bioremediation and biomining of legacy waste for remaining quantity ; tender was published by AMC on 12/3/2021. However no bids received for tender.

In order to implement the phase-2 works for bio-mining in systematic manner; AMC also appointed separate consultancy firm M/S R.K Associates to implement remaining quantity of legacy waste and other works apart from approved in DPR.

There is day to day dumping of waste in sukhalii compost depot after earlier survey of Oct 2020. Also Consideration prolonged period underwent in revised DPR approval, Non response to bids, It was evident that there is need for revised survey to be conducted in order to assess realistic quantum of legacy waste leftover at Sukhali site. Hence PMC had been instructed to update the DPR prepared in Dec 2020 for phase-2.

PMC conducted latest survey in Sept 2021 based on which quantity derived is 4.51 Lakh cum under area of 6.55 Ha. Technical sanction for the DPR for the cost of Rs.18.96 Cr has been received from MJP in Nov-2021 and the same has been forwarded to UD, Govt Maharashtra for Administrative sanction. However, tender document for updated revised DPR already been published and under process for appointment of contractor for biomining of leftover works as Phase-2.

### 1.3 Existing situation (Nov-2021)

Existing dump site of municipal solid waste is situated at Sukhali compost Depot located at western part of Amravati. Total area of dump site is 9.35 Ha under survey no. 155, 156. Dump site is being in operation since last 25 years. Total area of Sukhali compost depot is 9.35 Ha under which land under legacy waste is 8.0 Ha. DP road of 60 m wide ROW Akoli ring road is passing through the existing dump site. Due to lack of processing and treatment facility at Sukhali Compost Depot; fresh waste is being dumped on existing site. Bioremediation and biomining of legacy waste is completed for 131945 Cum quantity of approved DPR component.

#### **Figure 1-1 : Existing situation**



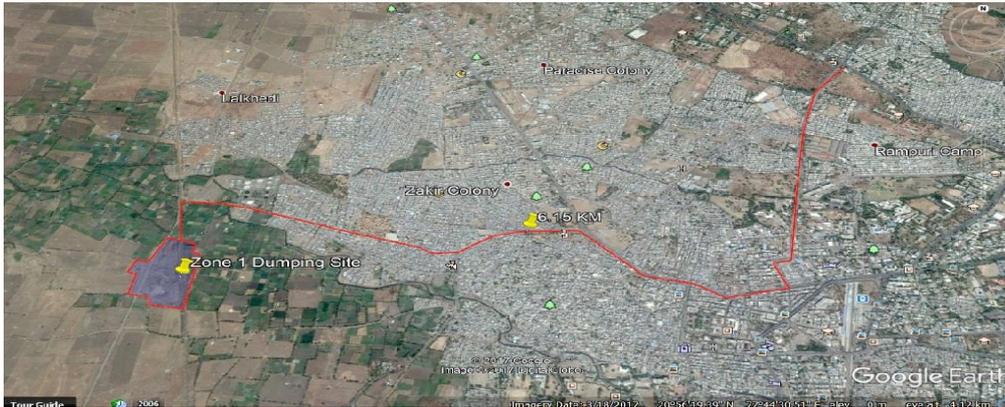


### 1.3.1 Location of Sukhali Compost Depot

Existing dump site of municipal solid waste is situated at Sukhali compost Depot located at western part of Amravati. Site is approximately 10 km away from city center location. Following figure provides the details of the location of legacy waste site, Sukhali Compost Depot.

**Figure 1-2 : Location of dump site**





### 1.3.2 Present status at Sukali Compost Depot

Amravati Municipal Corporation had appointed contractor in Sept 2019 for conducting Bioremediation and Biomining of legacy waste as per the RFP instructed by UD, Govt of Maharashtra. All the required NOCs has been obtained prior to commission of works. Renewal of authorization as per SWM Rules 2016 received from MPCB for Sukhali compost depot.

Works has commissioned from month of October 2019 with formation of trenches, hipping and spreading of bio-culture. Total station survey was conducted prior to execution of works. Phasewise trenches, formation of hips and spreading of bio-culture implemented. Screening machines (Power screens) deployed on site phasewise. Contractor has completed the bioremediation and biomining of legacy waste for the approved DPR quantity with area reclamation of 3.28 Ha in Dec-2020.

**Figure 1-3 : Phases of Bioremediation and Biomining of legacy waste Sukhali compost depot**



Conducting total station survey

Formation of trenches and hipping of legacy waste

	
<p>Spraying of bio-culture</p>	<p>Screening of legacy waste</p>
	
<p>Cleaned are of legacy waste in phase-1</p>	
	
<p>Cleaned are of legacy waste in phase-1</p>	

#### 1.4 Quantification of legacy waste at Sukali Compost Depot. (Sept-2021)

Total station survey conducted for entire site for assessment of existing situation and quantification of legacy waste on site as dated on 3<sup>rd</sup> September 2021. Details of the total station survey report along with drawings have been enclosed in the annexure. Following are the summary of the quantification of legacy waste with respect to survey conducted on 3<sup>rd</sup> Sept 2021.

1. Total area under legacy waste is 6.55 ha with existing total quantity of legacy waste on site is 451580 Cum.

2. Quantity of legacy waste on right side of akoli ring road is 403595 Cum under area of 4.92 ha.
3. Quantity of legacy waste on left side of akoli ring road is 47985 cum under area of 1.63 ha.
4. area of legacy waste cleaned is 3.25 Ha recovered in phase-1.

Above details are as on 3<sup>rd</sup> Sept 2021. At present, daily waste approx 200 MT being dumped at same site only in demarcated are at northern side of the dump site.

Following figure provides images of total station survey conducted for quantification in 3<sup>rd</sup> Sept 2021.

**Figure 1-4 : Total station survey Sept 2021**



### 1.5 Proposed Methodology for conducting bio-remediation and bio-mining of legacy waste at Sukali Compost Depot.

Bioremediation and bio-mining of existing and proposed legacy waste is being conducted as per the SWM Rules 2016 and CPCB Guidelines for the disposal of legacy waste 2019.

Following is the proposed methodology for conducting bio-remediation and bio-mining of legacy waste in Sukhali compost depot Amravati

### **Proposed Technology for Bio-remediation and Bio-mining**

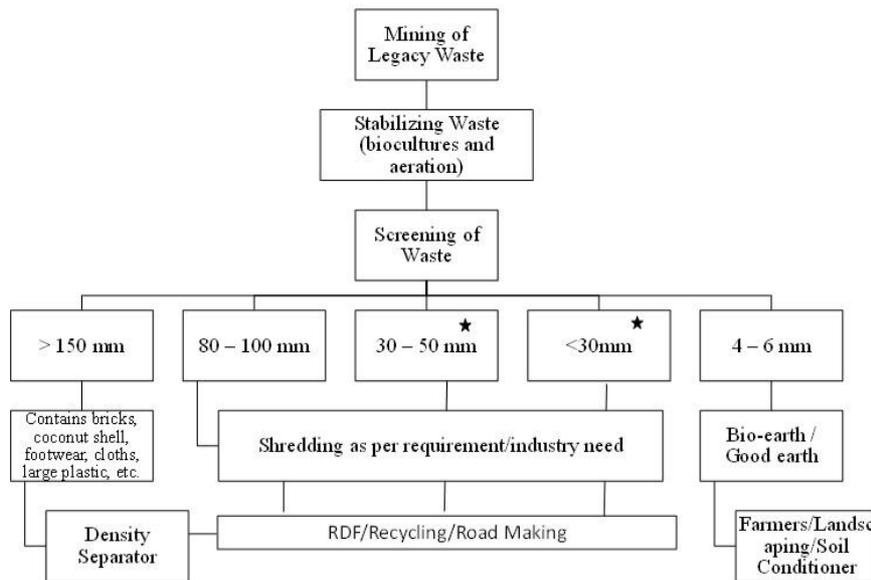
1. Mechanical excavators for formation of trenches and spreading of bio-culture for bio-remediation
2. Mobile Trommel screens with screen size of 25 mm.
3. Static Trommel screen of 4 mm screen size for bio solids.
4. Shredder for dry waste- RDF and bailing machine if required.

#### **1.5.1 Methodology for For Bio-remediation and Bio-mining**

1. Phasing for conducting biomining of legacy.
2. Planning for procurement of man power and machines.
3. Conducting survey and investigations for dump site prior to commencement of works.
4. Conducting total station survey and demarcation of site for legacy waste.
5. Conducting environmental baseline survey and characterization of waste for all sites.
6. Submission of phasewise plan for respective town for conducting bio-mining.
7. Identification of nearby cement factories for RDF supply.
8. Discussion with ULB officials and nearby farmers for supply of bio-solids.
9. Deployment of machineries in phased manner- Mobile trommel machines, static screens, Shredder.
10. MoU with nearby cement factories.
11. Execution of works as per the phasewise plan.
12. Conducting bio-remediation with formation of trenches and spreading of bio-culture.
13. Screening of settled material through trammels.
14. Shredding for dry material and packing.
15. Provisions for bio solids with supply to farmers and stacking of inert material in dedicated space.
16. Fresh waste daily coming on site shall be stacked at demarcated locations on site and will be further processed after construction of fresh waste plant of capacity 200 TPD

#### **CPCB Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste) published in Feb, 2019 shall be followed during the execution of works.**

Trenching method for bio-mining is proposed to be adopted for biomining process. JCBs will be deployed to dig 2-2.5 meter deep trenches downwards from the top of a legacy waste heap at 1.5 to 2 meter intervals. The uppermost layers will be converted into in-situ wind-rows. Mist-spray the waste lightly with bio-cultures will be sprayed to control odour and get the decomposing microbes dispersed into the waste. These slices will be brought down to form terraces and turn one aerated windrow onto another weekly before repeating the process until almost ground level is reached. Screening will be commissioned when waste moisture is low enough. Following diagram provides overview of bio-remediation and bio-mining of legacy waste.



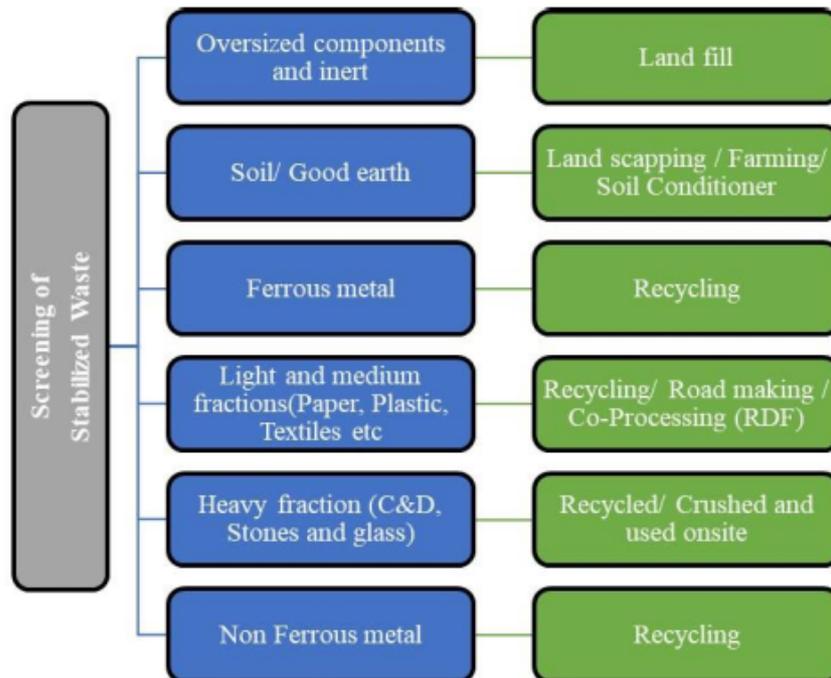
The above methodology is tentative; during the execution changes will be done as per the actual requirement.

#### Utilization of recovered material from legacy waste

Biomining will recover plastics, metals, cloths etc which can be used for refuse derive fuel (RDF). RDF can be supplied nearest industries using solid fuel such as cement industries or power plants. Plastic to be supplied to nearest bitumen hot-mix plants and also ULB tenders will specify Plastic Roads in road tenders to ensure offtake of the thin-film plastic fractions.

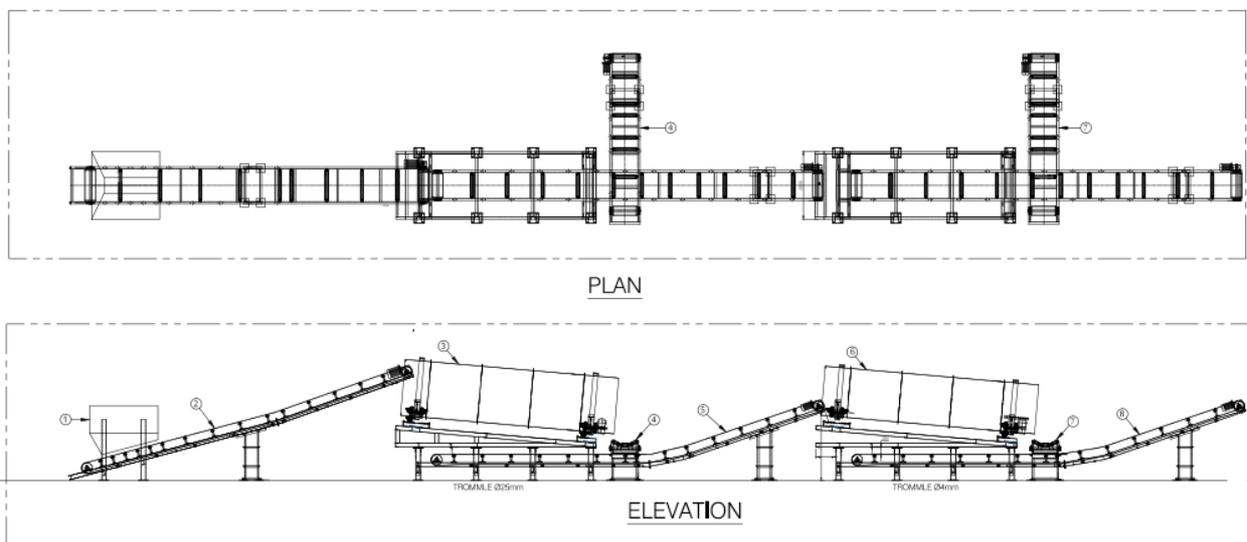
Integration with kabadiwalas within the local body to see who will be willing to pick up or accept which items. storage sheds will be provided for use by waste-picker groups or kabadiwalas. Transporters will be identified who can transport different fractions out on their return trips for inert material which can be used as earth filling for road constructions.

1. Particles less than 4-6 mm can be used as bio-solids or soil conditioners to be mixed with soil for farming purpose.
2. Inert material will be utilized as earth filling in road construction and filling in low lying area. Part of the inert material stacked at site will be disposed in sanitary landfill site once it is constructed after area reclamation.
3. Following diagram provides the schematic representation of utilization of recovered material from legacy waste.



The above methodology is tentative; during the execution changes will be done as per the actual requirement.

**Figure 1-5 : tentative layout of trommel screening machine for biomining**



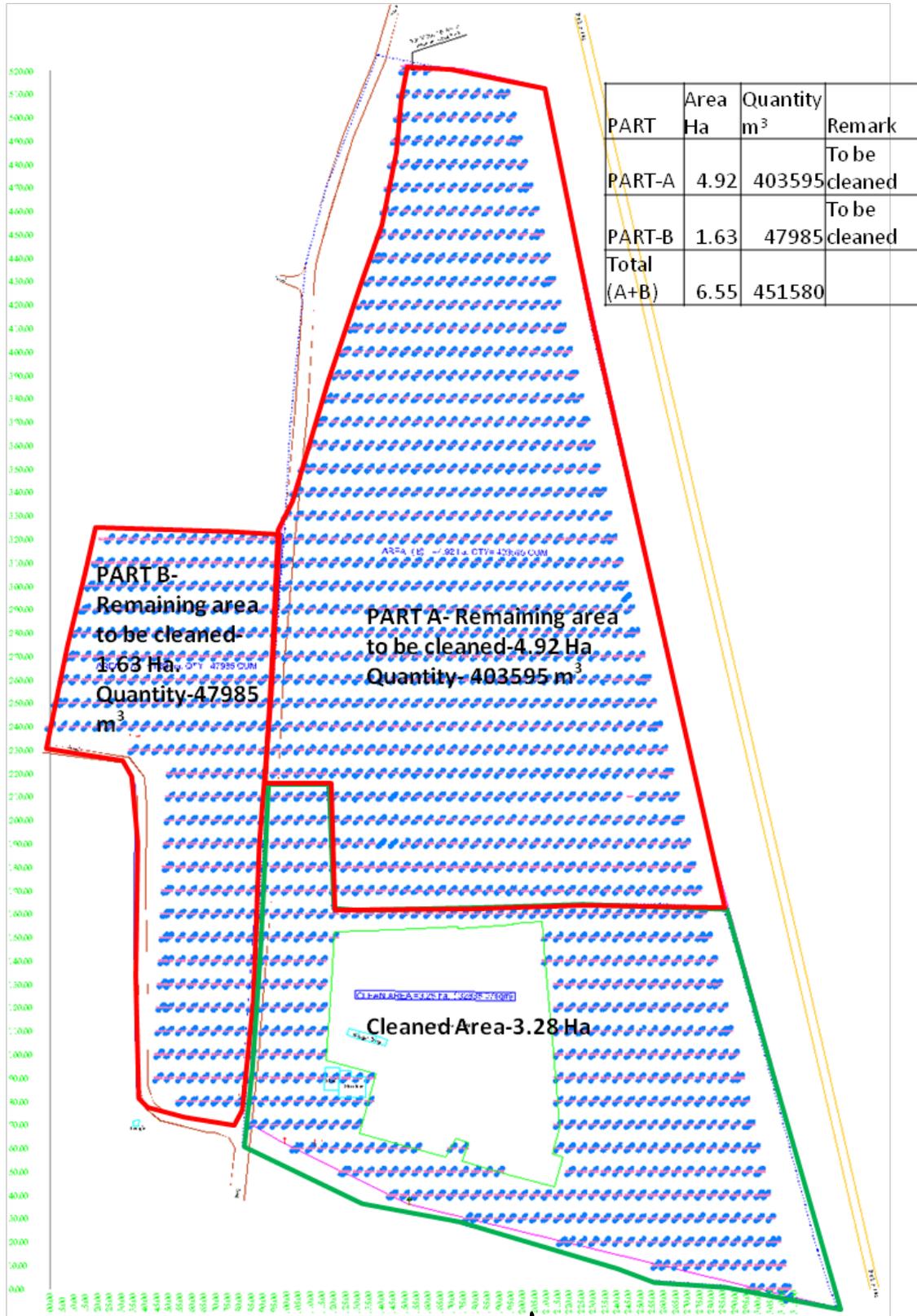
- TROMMEL Ø25mm
- (1) FEED HOPPER
  - (2) INLET CONVEYOR
  - (3) TROMMEL Ø25mm
  - (4) REJECT CONVEYOR

- TROMMEL Ø4mm
- (5) COLLETED FEED CONVEYOR
  - (6) TROMMEL Ø4mm
  - (7) REJECT CONVEYOR
  - (8) FINISH MATERIAL CONVEYOR

Typical plan and section for trommel to be used for bio-mining of legacy waste. The plan is tentative; actual plant details will be provided during execution on actual requirement.

1.6 Drawings for Total station Survey conducted for sukali compost depot

1.0 Contour survey drawing





## eProcurement System Government of Maharashtra

### Tenders

#### Tender Details

Date : 14-Oct-2021 05:03 PM

Print

#### Basic Details

<b>Organisation Chain</b>	Amravati Municipal Corporation  Office of City Engineer		
<b>Tender Reference Number</b>	AMC/PWD/CE/NIT/110/2021 dt.14.10.2021		
<b>Tender ID</b>	2021_AMC_729044_1		
<b>Tender Type</b>	Open Tender	<b>Form of contract</b>	Percentage
<b>Tender Category</b>	Works	<b>No. of Covers</b>	2
<b>General Technical Evaluation Allowed</b>	No	<b>ItemWise Technical Evaluation Allowed</b>	No
<b>Payment Mode</b>	Online	<b>Is Multi Currency Allowed For BOQ</b>	No
<b>Is Multi Currency Allowed For Fee</b>	No	<b>Allow Two Stage Bidding</b>	No

#### Payment Instruments

Online Bankers	S.No	Bank Name
	1	SBI Bank

#### Cover Details, No. Of Covers - 2

Cover No	Cover	Document Type	Description
1	Fee/PreQual /Technical	.pdf	technical document
2	Finance	.xls	BOQ

#### Tender Fee Details, [Total Fee in ₹ \* - 5,900]

<b>Tender Fee in ₹</b>	5,900		
<b>Fee Payable To</b>	Nil	<b>Fee Payable At</b>	Nil
<b>Tender Fee Exemption Allowed</b>	No		

#### EMD Fee Details

<b>EMD Amount in ₹</b>	18,96,636	<b>EMD through BG/ST or EMD Exemption Allowed</b>	No
<b>EMD Fee Type</b>	fixed	<b>EMD Percentage</b>	NA
<b>EMD Payable To</b>	Nil	<b>EMD Payable At</b>	Nil

[Click to view modification history](#)

#### Work /Item(s)

<b>Title</b>	Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot Phase 2, Amravati.				
<b>Work Description</b>	Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot Phase 2, Amravati.				
<b>Pre Qualification Details</b>	Please refer Tender documents.				
<b>Independent External Monitor/Remarks</b>	NA				
<b>Show Tender Value in Public Domain</b>	Yes				
<b>Tender Value in ₹</b>	18,96,63,600	<b>Product Category</b>	Solid Waste Management	<b>Sub category</b>	NA
<b>Contract Type</b>	Tender	<b>Bid Validity(Days)</b>	180	<b>Period Of Work(Days)</b>	365
<b>Location</b>	Amravati	<b>Pincode</b>	444601	<b>Pre Bid Meeting Place</b>	Conference Hall,AMC
<b>Pre Bid Meeting Address</b>	Conference Hall,AMC	<b>Pre Bid Meeting Date</b>	26-Oct-2021 12:00 PM	<b>Bid Opening Place</b>	DYMC

Should Allow NDA Tender	No	Allow Preferential Bidder	No
-------------------------	----	---------------------------	----

**Critical Dates**

Publish Date	14-Oct-2021 06:00 PM	Bid Opening Date	10-Nov-2021 04:00 PM
Document Download / Sale Start Date	14-Oct-2021 06:00 PM	Document Download / Sale End Date	09-Nov-2021 04:00 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	14-Oct-2021 06:00 PM	Bid Submission End Date	09-Nov-2021 04:00 PM

**Tender Documents**

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	NIT	493.40

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	Tender Documents	TD.pdf	technical document	1736.42
	2	BOQ	BOQ_1256902.xls	BOQ	278.00

**Bid Openers List**

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	shamtopare1@gmail.com	Shyamkant Topare	SHYAMKANT MADHUKAR TOPARE
2.	pawardeputy@gmail.com	Ravindra Pawar	PAWAR RAVINDRA MADHUKARRAO
3.	ee1pwdamc@gmail.com	Ravindra Pawar	RAVINDRA MADHUKARRAO PAWAR

**Tender Properties**

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Show Bids Details	Yes
BoQ Comparative Chart model	Normal	BoQ Compative chart decimal places	2
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

**Tender Inviting Authority**

Name	DYMC
Address	DYMC

**Tender Creator Details**

Created By	Ravindra Pawar
Designation	Deputy Engineer
Created Date	14-Oct-2021 04:50 PM

*Dumped*  
-TRUE COPY-

 <b>Maharashtra Tenders</b>		<b>eProcurement System Government of Maharashtra</b>	
		<b>Tender Details</b>	
		Date : 12-Nov-2021 05:49 PM	
		 Print	
<b>Basic Details</b>			
<b>Organisation Chain</b>	Amravati Municipal Corporation  Office of City Engineer		
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<b>Payment Mode</b>	Online	<b>Is Multi Currency Allowed For BOQ</b>	No
<b>Is Multi Currency Allowed For Fee</b>	No	<b>Allow Two Stage Bidding</b>	No
<b>Payment Instruments</b>		<b>Cover Details, No. Of Covers - 2</b>	
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<b>Cover No</b>	<b>Cover</b>	<b>Document Type</b>	<b>Description</b>
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2	Finance	.xls	BOQ
<b>Tender Fee Details. [Total Fee in ₹ * - 5,900]</b>		<b>EMD Fee Details</b>	
<b>Tender Fee in ₹</b>	5,900	<b>EMD Amount in ₹</b>	18,96,636
<b>Fee Payable To</b>	Nil	<b>Fee Payable At</b>	Nil
<b>Tender Fee Exemption Allowed</b>	No	<b>EMD through BG/ST or EMD Exemption Allowed</b>	No
		<b>EMD Fee Type</b>	fixed
		<b>EMD Percentage</b>	NA
		<b>EMD Payable To</b>	Nil
		<b>EMD Payable At</b>	Nil
Click to view modification history			
<b>Work /Item(s)</b>			
<b>Title</b>	Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukall Compost Depot Phase 2, Amravati_2nd call		
<b>Work Description</b>	Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukall Compost Depot Phase 2, Amravati_2nd call		
<b>Pre Qualification Details</b>	Please refer Tender documents.		
<b>Independent External Monitor/Remarks</b>	NA		
<b>Show Tender Value in Public Domain</b>	Yes		
<b>Tender Value in ₹</b>	18,96,63,600	<b>Product Category</b>	Solid Waste Management
<b>Contract Type</b>	Tender	<b>Sub category</b>	NA
<b>Location</b>	Amravati	<b>Bid Validity(Days)</b>	180
<b>Pre Bid Meeting Address</b>	NA	<b>Period Of Work(Days)</b>	365
<b>Should Allow NDA Tender</b>	No	<b>Pincode</b>	444601
		<b>Pre Bid Meeting Date</b>	NA
		<b>Pre Bid Meeting Place</b>	NA
		<b>Bid Opening Place</b>	DYMC
		<b>Allow Preferential Bidder</b>	No

**Critical Dates**

<b>Publish Date</b>	12-Nov-2021 06:00 PM	<b>Bid Opening Date</b>	23-Nov-2021 04:00 PM
<b>Document Download / Sale Start Date</b>	12-Nov-2021 06:00 PM	<b>Document Download / Sale End Date</b>	22-Nov-2021 04:00 PM
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA
<b>Bid Submission Start Date</b>	12-Nov-2021 06:00 PM	<b>Bid Submission End Date</b>	22-Nov-2021 04:00 PM

**Tender Documents**

<b>NIT Document</b>				
S.No	Document Name	Description	Document Size (in KB)	
1	Tendernotice_1.pdf	NIT	431.40	

<b>Work Item Documents</b>				
S.No	Document Type	Document Name	Description	Document Size (in KB)
1	Tender Documents	FinalTenderOfBiomining2ndcall.pdf	Technical documents	1741.80
2	BOQ	BOQ_1270698.xls	BOQ	278.50

**Bid Openers List**

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	asstcommr.1@gmail.com	Narendra Wankhade	NARENDRA SHRIRAMJI WANKHADE
2.	shamtopare1@gmail.com	Shyamkant Topare	SHYAMKANT MADHUKAR TOPARE
3.	pawardeputy@gmail.com	Ravindra Pawar	PAWAR RAVINDRA MADHUKARRAO

**Tender Properties**

<b>Auto Tendering Process allowed</b>	No	<b>Show Technical bid status</b>	Yes
<b>Show Finance bid status</b>	Yes	<b>Show Bids Details</b>	Yes
BoQ Comparative Chart model	Normal	BoQ Comparative chart decimal places	2
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

**Tender Inviting Authority**

<b>Name</b>	DYMC
<b>Address</b>	DYMC

**Tender Creator Details**

<b>Created By</b>	Ravindra Pawar
<b>Designation</b>	Deputy Engineer
<b>Created Date</b>	12-Nov-2021 05:41 PM

*Dimple*  
-TRUE COPY-



## Maharashtra Tenders

### eProcurement System Government of Maharashtra Published Corrigendum Details

Date : 22-Nov-2021 12:53 PM

Print

<b>Organisation Chain :</b>	Amravati Municipal Corporation  Office of City Engineer
<b>Tender ID :</b>	2021_AMC_737874_1
<b>Tender Ref No :</b>	AMC/PWD/CE/NIT/413/2021 dt.12.11.2021
<b>Tender Title :</b>	Scientific Dumpsite Land Reclamation through Bio-mining, Resource Recovery and Scientific Rejects Disposal, Sukali Compost Depot Phase 2, Amravati_2nd call
<b>Corrigendum Type :</b>	Date

#### Corrigendum:1

Corrigendum Title	Corrigendum Description	Published Date	Document Name	Doc Size(in KB)
Extension date	Extension date	22-Nov-2021 12:53 PM	22.11.21.pdf	320.14

#### Critical Dates

<b>Publish Date</b>	12-Nov-2021 06:00 PM	<b>Bid Opening Date</b>	25-Nov-2021 04:00 PM
<b>Document Download/Sale Start Date</b>	12-Nov-2021 06:00 PM	<b>Document Download/Sale End Date</b>	24-Nov-2021 04:00 PM
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA
<b>Bid Submission Start Date</b>	12-Nov-2021 06:00 PM	<b>Bid Submission End Date</b>	24-Nov-2021 04:00 PM

#### Details Before Corrigendum

##### Critical Dates

<b>Publish Date</b>	12-Nov-2021 06:00 PM	<b>Bid Opening Date</b>	23-Nov-2021 04:00 PM
<b>Document Download/Sale Start Date</b>	12-Nov-2021 06:00 PM	<b>Document Download/Sale End Date</b>	22-Nov-2021 04:00 PM
<b>Clarification Start Date</b>	NA	<b>Clarification End Date</b>	NA
<b>Bid Submission Start Date</b>	12-Nov-2021 06:00 PM	<b>Bid Submission End Date</b>	22-Nov-2021 04:00 PM









## PROOF OF SERVICE

The screenshot shows a Gmail interface on a desktop browser. The search bar contains "in:sent". The email subject is "Original Application No. 60 of 2019 between Ganesh Dadarao Anasane V. Amravati Municipal Corporation & Ors. before the Hon'ble National Green Tribunal, Western Zone, Pune." The sender is Adv Sangram Singh R. Bhonsle, with the email address <srb.chambers@gmail.com>. The email content includes a greeting, a statement of service, and an attached PDF file named "OA\_60\_2019\_ADDL AFFIDAVIT\_LT.pdf". The sender's contact information is provided at the bottom of the email body.

**Original Application No. 60 of 2019 between Ganesh Dadarao Anasane V. Amravati Municipal Corporation & Ors. before the Hon'ble National Green Tribunal, Western Zone, Pune.**

**Adv Sangram Singh R. Bhonsle** <srb.chambers@gmail.com>  
to ganeshanasane, Sangram Singh ▾ 4:36 PM (0 minutes ago) ☆ ↶ ⋮

G'day,  
Sir,

We are the Advocates for the Respondent No. 1 in the above named matter. We are filing an Additional Compliance Affidavit dated 29.11.2021 in compliance of Order dated 20.09.2021 passed by the Hon'ble Tribunal in the above named matter. Please find attached herewith a copy of the same and kindly consider this email as service of the same.

[OA\\_60\\_2019\\_ADDL AFFIDAVIT\\_LT.pdf](#)

Regards,  
**Sangram Singh R. Bhonsle**  
Advocate  
Supreme Court of India  
A-10, LGF, Lajpat Nagar III,  
New Delhi - 110024.  
Mob- 9545809120

**OA\_60\_2019\_ADDL...**

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Original Application No. 60 of 2019 between Ganesh Dadarao Anasane V. Amravati Municipal Corporation & Ors. before the Hon'ble National Green Tribunal , Western Zone, Pune.

Adv Sangramsinh R Bhonsle <srb.chambers@gmail.com>  
to adv.manasi.joshi, Sangramsinh

4:47 PM (0 minutes ago)

G'day,  
Sir,

We are the Advocates for the Respondent No. 1 in the above named matter. We are filing an Additional Compliance Affidavit dated 29.11.2021 in compliance of Order dated 20.09.2021 passed by the Hon'ble Tribunal in the above named matter.  
Please find attached herewith a copy of the same and kindly consider this email as service of the same.

[OA\\_60\\_2019\\_ADDL.AFFIDAVIT\\_LT.pdf](#)

Regards,  
**Sangramsinh R. Bhonsle**  
Advocate  
Supreme Court of India  
A-10, LGF, Lejpat Nagar III,  
New Delhi - 110024,  
Mob- 9545809120

 OA\_60\_2019\_ADDL...

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